

(AS On 31-03-2012)

NARENDRA KUMAR, CIVIL JUDGE CLASS-2

04 OCTOBER 1976

CIVIL COURT JANAKPUR, DIST- KORIA (BAIKUNTHPUR) C.G.

Immovable property				
Name of District, Sub-Division, Taluka and Village In which property is situated	Name and details of property		If not own name, state in whose name held and His/her relationship to the Govt. Servant	How acquired? Whether by purchase Lease mortgage, inheritance, gift of Otherwise details of persons from Whom acquired
1	Housing and other Buildings	Land	4	5
VII I AGE- BHULANDABARI TALUKA- GURUR DIST-BALOD (C.G.)	HOUSING APP.5 DISMIL	AGRICULTURAL LAND 2.83 HECTEAR (7.075 ACRE)	JOINT ACCOUNT WITH THREE BROTHERS & MOTHER	INHERITANCE
Movable Property (Valued Above 25,000/-of Rs)				
Name of Articalas 1				
1- Motor cycle-	Self-		46000/-	
Jewellery (Lump Sum)				
Jewellery (Worth Rs) 60,000/- (Aproximety) 3,90,000/- (Aproximety) 29,000/- (Aproximety)	Self My wife and son My wife and son		20 Gram Gold Jewellery (Aproximety) 130 Gram Gold Jewellery (Aproximety) 650 Gram Silver Jewellery (Aproximety)	

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Shares/Debentures		
Name of Issuing Company 1	Nos. of Shares 2	
Life Insurance policy & Others		
Name of Issuing Company 1	Amounts 2	
1- Life Insurance Company of India		
A- Policy Date-28-12-2009	(Self)	Qty. Premium 4937/-
B- Policy Date-28-03-2011	(Self)	Qty. Premium 2343/-
C- Policy Date-28-04-2011	(Self)	Qty. Premium 2380/-
D- Policy Date-28-05-2011	(Self)	Qty. Premium 2360/-
Bank Deposits/Securities & Investments		
	Name of Bank 1	City 2
		Amount 3
1) Fixed Deposites		
2) Savings Banks A/CS		
3) PPF		
4) GPF/CPS		
5) NSI		
6) Others		

1 - In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note- The expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date

 18/01/2012
 2012-01-18 10:12:00